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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 16/397-398/NCLT/AHM/2016 (New)
CP No. 38/397-398/CLB/MB/2011 (Old)

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018**

Name of the Company: Sanjay Pravinchandra Vakta
V/s.
Alpesh Patel & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	BHAIRAVI JIVANI for, A. R. GUPTA & ASSO.	ADV.	PETITIONER	Bhairavi Jivani
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2.	KARAN VALECHA for A.R. GUPTA & ASSO.	ADVOCATE	PETITIONER	Karan
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	HARMISH K. SHAH	Advocate	Respondent	Harmish K. Shah
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ORDER

Learned Advocate Mr. Karan Valecha i/b Learned Advocate Mr. A R Gupta & Associates present for Petitioner. Learned Advocate Mr. Harmish Shah present for Respondents No. 1 and 2.

At request of learned Counsel for petitioner on the ground of settlement talks.

List the matter on 09.03.2018.

Manori
**MANORAMA KUMARI
MEMBER JUDICIAL**

Bikki Raveendra Babu
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of January, 2018.